## GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

#### UNSTARRED QUESTION NO. 3731 TO BE ANSWERED ON MARCH 23, 2023

#### **APPLICATIONS UNDER PM SVANIDHI SCHEME**

### NO. 3731. SHRI JAYANT SINHA: SHRI MOHANBHAI KALYANJI KUNDARIYA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether all the States/UTs have notified Rules and Schemes under Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act, 2014 and if so, the details thereof; and
- (b) the number of applications received, sanctioned and funds disbursed since its inception under Prime Minister Street Vendor's AtmaNirbhar Nidhi (PM SVANidhi) scheme out of which loans sanctioned and number of loans disbursed in the country, State/district-wise including Jharkhand and Gujarat?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a): The Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act, 2014 is implemented by the States/ Union Territories (UTs) by framing their respective Rules, Scheme, Bye-laws and Plans for street vending. Rules and Schemes under the Act have

been notified by all the States/ UTs except Meghalaya. Meghalaya has notified Rules and Scheme under it's own State Act.

(b): The State/UT wise details of number of loan applications received, sanctioned and funds disbursed since its inception under Prime Minister Street Vendor's AtmaNirbar Nidhi (PM SVANidhi) scheme is at Annexure-I. The district wise details of loans sanctioned and disbursed for State of Jharkhandand Gujarat is at Annexure-II.

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## ANNEXURE-I REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 3731 TO BE ANSWERED ON MARCH 23, 2023

# THE STATE/UT WISE DETAILS OF NUMBER OF LOAN APPLICATIONS RECEIVED, SANCTIONED AND FUNDS DISBURSED UNDER PM SVANIDHI SCHEME

(as on 14.03.2023)

S. No.	State Name	No. of Eligible Applications	No. of Applications Sanctioned	No. of Loans Disbursed	Disbursed Amount (in Cr)
1	Andaman & Nicobar Islands	936	782	709	0.97
2	Andhra Pradesh	3,50,284	2,64,669	2,36,473	280.74
3	Arunachal Pradesh	6,690	5,033	4,018	4.97
4	Assam	1,11,469	88,073	74,692	86.18
5	Bihar	1,23,408	73,261	56,924	62.98
6	Chandigarh	8,472	5,626	5,385	6.93
7	Chhattisgarh	1,17,534	65,996	59,476	69.74
8	Daman and Diu &	3,082	2,021	1,515	1.72
	Dadra and Nagar Haveli				
9	Delhi	1,39,672	85,642	66,531	75.39
10	Goa	2,729	2,005	1,810	2.47
11	Gujarat	4,59,553	3,38,858	3,04,093	378.68
12	Haryana	74,091	45,635	39,339	48.70
13	Himachal Pradesh	7,534	6,089	5,776	8.65
14	Jammu & Kashmir	27,872	21,049	19,913	25.61
15	Jharkhand	70,470	43,881	36,821	42.85
16	Karnataka	3,16,311	2,51,227	2,10,993	266.14
17	Kerala	20,399	17,117	15,898	22.29
18	Ladakh	639	547	511	0.79
19	Madhya Pradesh	9,45,751	7,32,347	6,71,353	833.22
20	Maharashtra	7,03,100	5,34,406	3,90,378	449.30
21	Manipur	21,254	12,311	9,892	11.08
22	Meghalaya	2,070	1,710	1,424	1.63
23	Mizoram	1,040	678	654	0.84
24	Nagaland	3,616	2,319	2,052	2.48
25	Odisha	84,830	60,423	44,801	53.49
26	Puducherry	2,531	2,012	1,814	2.33
27	Punjab	1,15,490	55,347	49,942	57.39
28	Rajasthan	1,70,426	1,04,502	75,260	81.36
29	Sikkim	15	2	1	0.00
30	Tamil Nadu	4,47,339	2,57,421	2,19,150	257.67
31	Telangana	6,44,471	5,26,796	4,77,700	608.62
32	Tripura	6,381	4,850	3,937	4.64

33	Uttar Pradesh	13,50,823	11,61,260	11,07,267	1,293.08
34	Uttarakhand	27,362	18,590	17,373	22.33
35	West Bengal	45,410	20,609	15,307	15.93
	Total	64,13,054	48,13,094	42,29,182	5,081

ANNEXURE-II REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 3731 TO BE ANSWERED ON MARCH 23, 2023

THE DISTRICT WISE DETAILS OF NUMBER OF LOAN APPLICATIONS SANCTIONED AND AMOUNT DISBURSED UNDER PM SVANIDHI SCHEME IN STATE OF GUJARAT & JHARKHAND.

(as on 14.03.2023)

Name of State  Gujarat Ahmadaba Gujarat Amreli Gujarat Anand Gujarat Arvalli		Applications	Loans Disbursed 79,642 4,868 7,907
State Gujarat Ahmadaba Gujarat Amreli Gujarat Anand	d	91,522 5,379 8,641	79,642 4,868
Gujarat Amreli Gujarat Anand		5,379 8,641	4,868
Gujarat Anand	ntha	8,641	•
•	ntha	<del>'</del>	7,907
Gujarat Arvalli	ntha	638	•
	ntha		551
Gujarat Banas Kai		4,440	3,995
Gujarat Bharuch		6,625	6,149
Gujarat Bhavnaga	f	9,667	8,777
Gujarat Botad		3,258	2,805
Gujarat Chhotaude	pur	988	818
Gujarat Dang		3	2
Gujarat Devbhumi	Dwarka	3,995	3,817
Gujarat Dohad		3,098	2,769
Gujarat Gandhinag	jar	7,299	6,415
Gujarat Gir Somna	th	5,745	5,291
Gujarat Jamnagar		10,082	9,669
Gujarat Junagadh		12,070	11,144
Gujarat Kachchh		7,078	6,940
Gujarat Kheda		8,092	7,378
Gujarat Mahesana		5,075	4,531
Gujarat Mahisagai	,	1,381	1,182
Gujarat Morbi		2,759	2,383
Gujarat Narmada		671	603
Gujarat Navsari		4,276	4,056
Gujarat Panch Mal	nals	2,824	2,384
Gujarat Patan		3,053	2,769
Gujarat Porbandar		3,950	3,730
Gujarat Rajkot		20,813	18,497
Gujarat Sabar Kan	tha	4,917	4,329
Gujarat Surat		56,221	49,014
Gujarat Surendran	agar	6,081	5,498
Gujarat Tapi		3,108	2,968
Gujarat Vadodara		28,541	26,563
Gujarat Valsad		6,832	6,243
Gujarat To	otal	3,39,122	3,03,687

Name of State	Name of District	Applications Sanctioned	Loans Disbursed
Jharkhand	Bokaro	2,050	1,798
Jharkhand	Chatra	913	789
Jharkhand	Deoghar	2,312	1,781
Jharkhand	Dhanbad	5,876	5,094
Jharkhand	Dumka	692	555
Jharkhand	East Singhbum	7,287	6,464
Jharkhand	Garhwa	919	705
Jharkhand	Giridih	2,143	1,974
Jharkhand	Godda	1,013	866
Jharkhand	Gumla	518	463
Jharkhand	Hazaribagh	1,313	1,130
Jharkhand	Jamtara	394	357
Jharkhand	Khunti	364	332
Jharkhand	Koderma	1,780	1,483
Jharkhand	Latehar	521	469
Jharkhand	Lohardaga	537	504
Jharkhand	Pakur	370	273
Jharkhand	Palamu	2,679	1,908
Jharkhand	Ramgarh	1,234	1,068
Jharkhand	Ranchi	7,155	5,595
Jharkhand	Sahebganj	826	605
Jharkhand	SaraikelaKharsawan	1,404	1,225
Jharkhand	Simdega	504	462
Jharkhand	West Singhbhum	1,064	913
	Jharkhand Total	43,868	36,813